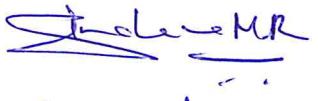


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

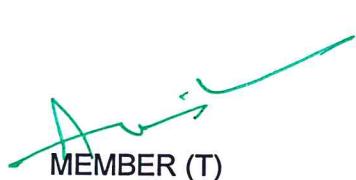
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

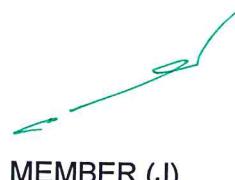
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 131/13	TP 295/16	For filing ROC report	621A	Simha Mfg. Co. Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R.	ROC/RD	
2.	Anandteerth H 8147588559	Petitioner	

PCS for petitioner company is present. Smt. M.R. Sinchana, Standing Counsel for ROC/RD has informed the Tribunal that the ROC has received the notice from the Tribunal to the effect that the matter is listed on some other day and not on this day. As seen from the order sheet, the matter is wrongly listed today. Actually, it is listed on 22.01.2017.

Therefore, the matter is listed on 22.01.2018.


MEMBER (T)


MEMBER (J)